

Ezhimala Naval Academy

*85. PROF. P.J. KURIEN:
SHRI S. KRISHNA KUMAR:

Will the PRIME MINISTER be pleased to state:

(a) whether any revised time schedule has been prepared for completion of the naval academy at Ezhimala in Kerala;

(b) if so, the details of the original and the revised schedule, separately; and

(c) the total amount spent on this project so far?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) Yes, Sir.

(b) It had been originally planned to complete phase-I of the Project by 1992. However, on account of the time taken for conducting the Architectural Competition for selection of the Architect and finalisation of the design as well as the paucity of funds, Phase-I of the Project is now expected to be completed by the end of the current Plan (1990-95), subject to the availability of funds. Phase-II of the Project will be taken up thereafter.

(c) A sum of approximately Rs. 1 crore has been so far spent on the Project, by the Central Government.

Revision of Gadgil Formula

*86. SHRI BANWARI LAL PUROHIT:
SHRI HARISH RAWAT:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to revise the existig Gadgil formula;

(b) if so, the details thereof and when a final decision is likely to be taken in this regard; and

(c) whether the views of the State Government would be considered before making any final changes in the said Gadgil formula?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI BHAGEY GOBARDHAN): (a) and (c). Yes, Sir. The Planning Commission is considering revision of the modified Gadgil formula. Any decision for revision will be taken only with the approval of the National Development Council of which Chief Ministers are members.

Meeting of the Parties to Montreal Protocol

*87. SHRI KALP NATH RAI:
SHRI SANAT KUMAR MANDAL:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the subjects discussed in the recent International Conference on environment held at London under the auspices of United Nations Organisation;

(b) the names of the countries which participated in the Conference;

(c) the consensus arrived at for signing the montreal Protocol;

(d) the countries which blocked the proposal for complete phase out of CFCs (Chlorofluorocarbons) by 1997 at that Conference;

(e) if so, the reasons therefor;